

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTICE

In terms of Rule 6(5) of the Uttarakhand High Court (Designation of Senior Advocates) Rules, 2018 (*as amended vide Notifications dated 20.05.2022, 17.08.2023 & 28.08.2023*), the following 08 Advocates are requested to be present before the Hon'ble Permanent Committee for a brief interaction on **17.09.2024 at 04:30 p.m.** in the Judges Lounge at the Chief Justice Block:

Sl. No.	Name of the Advocate
01	Mr. Piyush Garg
02	Mr. Vijay Bhatt
03	Mr. Atul Kumar Bansal
04	Dr. Kartikey Hari Gupta
05	Ms. Menka Tripathi
06	Mr. Anurag Bisaria
07	Mr. Vipul Sharma
08	Mr. Satyendra Singh Lingwal

28.08.2024

Sd/-

PPS to Hon'ble the Chief Justice